

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.276 of 2013 &
IA No. 372 of 2013

Dated : 31st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Corporate Power Ltd. Appellant(s)

Versus

Power Grid Corporation of India Respondent(s)
Ltd. & Ors.

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Hemant Singh

ORDER

Admit. Issue notice in the Appeal as well as in I.A. no. 372 of 2013 (Appl. for stay) to the Respondents returnable on 08.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the I.A. No. 372 of 2013 (Appl. for stay) for hearing on **08.11.2013.**

(V.J. Talwar)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson